

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1224
ANSWERED ON:12.12.2013
SHARING OF POWER
Meghwal Shri Bharat Ram

Will the Minister of POWER be pleased to state:

the details of the steps taken by the Union Government to decide the share of power to Haryana and Rajasthan from the Hydro Power Projects of Punjab?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

As stated in reply to the Lok Sabha Unstarred Question No.2777 for 14.03.2013, a number of discussions have taken place in the past to resolve the issue, but a consensus could not be arrived at due to the divergent views of the stakeholder States. It may, further, be mentioned that the issue of share of power from Hydro Power Projects of Punjab is sub-judice in the Hon'ble Supreme Court of India in Original Suit No.3 of 2009 in the matter of State of Haryana Vs. State of Punjab and others.